

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-07-2024 AT 10:30 AM**

CP(IB) No. 389/9/HDB/2020

AND

IA(IBC) 1217/2023, IA (I B C) (Liquidation) No. 13/2024 &

IA (IBC) 1163/2024 in CP(IB) No. 389/9/HDB/2020

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Hemanalini Traders

...Operational Creditor

AND

Nexus Feeds Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA(IBC) 1217/2023

Learned Counsel Ms. Mummaneni Vazra Laxmi for the Applicant, Learned Resolution Professional Mr.Dantu Indu Sekhar and Learned Counsel Mr.R.S.Sravan Kumar for the Respondent present. **Call on 29.07.2024 for orders.**

IA (I B C) (Liquidation) No. 13/2024

For hearing call on 29.07.2024.

IA (IBC) 1163/2024

Learned Counsel for the applicant and respondent present. Counter filed however with a delay of 8 days. Memo filed seeking for condonation of delay. Allowed. Counter received. For hearing call on 29.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)